

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

HCM.II/202/2018/Rect/

Dated Shillong the August, 2023

NOTIFICATION

RESULT OF THE PRACTICAL EXAMINATION FOR THE POST OF SYSTEM OFFICER

Advertisement – No. HCM.II/98/2015-Estt/5516 dated 1st November, 2018
Practical Exam – 28th July, 2023
Result – None found qualified

By order

REGISTRAR GENERAL

Memo No. HCM.II/202/2018/Rect/ 3421A
Copy to:-

Dated Shillong the 10th August, 2023

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong.
5. System Analyst for uploading the same in the Official website of the Registry.
6. Notice board.
7. Office file.

REGISTRAR GENERAL